

Annexure 'A'

APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road,
New Delhi -110003
Tel: 011-24368478, Fax: 011-24368479, www.aptel.gov.in

Dated: 26th February 2021

NOTIFICATION

The representation dated 26.02.2021 of the Energy Bar Association was considered for "hybrid" physical hearing but due non availability of requisite infrastructure at present, same cannot be implemented forthwith. Moreover, due to vacancy of a technical member all the matters cannot be taken up for hearing in videoconferencing as well. Therefore, considering the reservations of Association in resuming physical hearings and the prevailing situation due to outbreak of the novel coronavirus (COVID-19) and in order to ensure the safety of the Hon'ble Chairperson, Hon'ble Members of the Tribunal, Members of the Energy Bar and the litigants etc., the Competent Authority of the Tribunal is pleased to order that the Tribunal may continue with the extant arrangement regarding the working of the both Hon'ble Benches and the Registrar Court, till 31.03.2021, as notified earlier vide notification dated 30.10.2020.

This notification issues with the approval of the Competent Authority of APTEL.

Deputy Registrar

Copy To:

1. PPS to Hon'ble Chairperson, APTEL, New Delhi
2. PPS to Hon'ble Members, APTEL, New Delhi

3. Energy Bar Association, APTEL, New Delhi
4. Notice Board/ Website